

ITEM NO.31+32

COURT NO.1

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s).18658/2025

[Arising out of impugned final judgment and order dated 26-09-2025
in WPA(H) No.50/2025 passed by the High Court at Calcutta]

UNION OF INDIA

Petitioner(s)

VERSUS

BHODU SEKH & ORS.

Respondent(s)

(IA No. 297886/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

With

SLP (Crl.) No(s).18891/2025

UNION OF INDIA

Petitioner(s)

VERSUS

AMIR KHAN & ORS.

Respondent(s)

(IA No. 301987/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 25-11-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) Mr. Tushar Mehta, Solicitor General
Mr. Vikramjeet Banerjee, A.S.G.
Mr. Madhav Singhal, Adv.
Ms. Sansriti Pathak, Adv.
Mr. Alabhya Dhanuja, Adv.
Ms. Mili Baxi, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s) Mr. Sanjay Hegde, Sr. Adv.
Mr. Raghunath Chakraborty, Adv.
Mr. Soumya Dutta, AOR
Mr. Supratik Shyamal, Adv.
Mr. Mehboob Ahmed, Adv.
Mr. Saikat Thakurata, Adv.
Mr. Siddhant Upmanyu, Adv.
Mr. Abhijeet Pandey, Adv.
Mrs. Indrani Dey, Adv.

Mr. Kapil Sibal, Sr. Adv.
Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Debanjan Mandal, Adv.
Mr. Kunal Mimani, AOR
Mr. Sandip Dasgupta, Adv.
Mr. Parag Chaturvedi, Adv.
Mr. Arka Nag, Adv.
Ms. Mahima Cholera, Adv.
Mr. Shaurya Dasgupta, Adv.
Mr. Abhinav Rana, Adv.

Mr. Raghunath Chakraborty, Adv.
Mr. Soumya Dutta, AOR
Mr. Supratik Shyamal, Adv.
Mr. Mehboob Ahmed, Adv.
Mr. Saikat Thakurata, Adv.
Mr. Siddhant Upmanyu, Adv.
Mr. Abhijeet Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 01.12.2025.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR